GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 778

(To be answered on the 4th December 2025)

ESTABLISHMENT OF GREENFIELD AIRPORTS

778. SHRI SURESH KUMAR SHETKAR
SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री be pleased to state:-

- (a) whether the Government acknowledges that several regions in Telangana and Tamil Nadu, particularly in Kanniyakumari district and other southern States continue to remain without functional airports despite long-pending demands from citizens, industries, exporters and tourism bodies and if so, the details thereof along with the reasons therefor;
- (b) whether the feasibility studies for establishing new greenfield airports in Telangana and Tamil Nadu, particularly in Kanniyakumari district and other identified southern districts have been completed, are pending or have been abandoned and if so, the details thereof along with the reasons therefor; and (c) whether the Government is aware that the absence of airports in strategic southern region hampers tourism growth, domestic and international trade, pilgrimage connectivity, industrial logistics and emergency medical transport; (d) if so, the details thereof along with the corrective steps being planned and if not, the reasons therefor;
- (e) whether the land identification and acquisition proposals for the Kanniyakumari airport have been discussed with the State Government of Tamil Nadu; and
- (f) if so, the details thereof along with the timelines fixed in this regard and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Prefeasibility Study conducted and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

In respect of the state of Tamil Nadu, In-Principle approval has been accorded for development of greenfield airport at Parandur and an application for Site Clearance for the development of greenfield airport at Hosur has been received in November, 2025. The same is currently under consideration of this Ministry

While in respect of the state of Telangana no proposal for 'Site Clearance' under GFA Policy has been received either from state government or any other Airport Developer.

(b): The Government of Telangana has proposed Pre-Feasibility Studies for four new Greenfield airports at Anthergaon, Kothagudem, Mehbubnagar and Jakranpally. Pre-Feasibility Studies have been completed for three sites, except Anthergaon. The studies concluded that the sites at Kothagudem and Mehbubnagar are not feasible, while the site at Jakranpally is technically feasible, subject to the removal of manmade obstacles and obtaining an NOC from the Ministry of Defence/IAF.

Regarding Tamil Nadu, in April 2025, on the request of the State Government of Tamil Nadu, a multi-disciplinary team of AAI and TIDCO officials visited two proposed sites in Ramanathapuram District in November 2025 to carry out a Pre-Feasibility Study.

(c) & (d): No specific study has been undertaken to assess such impact.

(e) & (f): No.
